

[Shri Chintamani Jena]

their employment at the earliest possible time.

(iv) STRENGTHENING OF EMBANKMENT OF LUNI RIVER IN RAJASTHAN.

श्री वृद्धि चन्द्र जैन (बाड़मेर): अध्यक्ष महोदय, राजस्थान प्रान्त में लूनी नदी की बाड़ से गत वर्ष में सैकड़ों व्यक्ति बाड़ की चपेट में आ कर मृत्यु के शिकार हुए, हजारों पशु बह गए और लाखों एकड़ जमीन एवं हजारों कुएँ नष्ट हुए। उसके उपरान्त भी केन्द्र एवं राज्य की जनता सरकारों ने बाड़ के नियंत्रण के लिए स्थायी हल के लिए कोई कदम नहीं उठाया, कोई तटबंधन एवं ठोकरों की योजना नहीं बनाई और न गांवों की सुरक्षा के लिए कोई ठोस कदम उठाया। मानसून की वर्षा 15 दिनों को होने को है और दुबारा बाड़ से सामना करना अनिवार्य है क्योंकि पिछली बाड़ इतनी भयंकर थी, जिससे लूनी नदी मिट्टी से पूरी तरह पट चुकी है और इस बार अजमेर के पहाड़ों में थोड़ी सी वर्षा होने पर पुनः पश्चिमी राजस्थान को बाड़ का सामना करना पड़ेगा। अतः केन्द्र एवं राज्य सरकारें इस ओर तुरन्त ठोस कदम उठा कर जल्दी से जल्दी पहले अस्थायी कदम और बाद में स्थायी कदम उठा कर राजस्थान की जनता की सुरक्षा की जिम्मेवारी अपने हाथ में लें।

(v) AUGMENTING OF PRODUCTION OF TABLE ALCOHOL.

DR. VASANT KUMAR PANDIT (Rajgarh): Mr. Speaker, I may be permitted to make a Statement under Rule 377 to the following matter of urgent public importance.

Sir, the production of potable alcohol in the distilleries in M.P. has remained at almost the same level over the last many years. As against this; the demand for potable alcohol has been continuously increasing at the rate of 10 per cent per year.

The latest estimates of the Excise Commissioner show that the gap between production and demand in pot-

able alcohol is now about 35 lakh proof litres per year.

It is important that we should meet this additional demand of alcohol since it is an important source of revenue. The gap of 35 lakh proof litres represents revenue of about Rs. 3.5 crores in the form of duty. Apart from maximising revenue resources, there is also a danger of a law and order problem, as well as illicit distillation of alcohol if we are not able to meet this demand.

Efforts to meet this demand were made by representations to the Government of India and the Central Molasses Board which met in March, 1980. Government of India had allotted to M.P. 1,45,000 litres of alcohol from certain States, but the same could not be spared by the respective State Governments, as an overall shortage of alcohol and molasses exists in the entire country and almost all the States want to reserve alcohol for their industrial and potable use and are not willing to spare it.

Adviser to Governor had written to the Minister for Petroleum and Chemicals, Government of India, on 13th May, 1980 reiterating immediate demand for M.P. for 20 lakh bulk litres of alcohol to be allotted from other States. But nothing has been heard from the Government of India so far. This requirement has become all the more necessary because the mahua crop has failed in Madhya Pradesh this year due to widespread drought. Mahua is the normal raw material used for manufacture of potable alcohol in the distilleries of the State.

It is requested that the Government of India should make all efforts to fulfil the demand for alcohol and molasses in M.P.

(v) REPORTED AMBUSH OF MIZORAM STATE-TRANSPORT BUS BY M.N.F. OUT-LAWS ON 18TH JUNE 1980.

(श्री चनापाल शैलानी (हाथरस): अध्यक्ष जी, कल 18 जून, को प्रातः एजल से 54